## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/04/2017 AT 10.30 AM

PRESENT: SHRI, K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/170/2016

NAME OF THE PETITIONER(S)

: Mrs. M. Afthunnisa Begum & 5 others

NAME OF THE RESPONDENT(S)

: M/s A.S. Nisar Ahmed and Company Limited & 3 others

UNDER SECTION

: 397/398, 111/59

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

1) KEERTH KRISHNA

COUNSEL FOR PENTIONERS

FOR T. K. BHASKAR

SANDEEP LUMBER
FOR. CIBI VISHNU

## **ORDER**

Shri Keerthi Krishna, counsel for petitioners present. Shri Sandeep Kumar, counsel for R1 to R4 present. Both the counsels submitted that the parties are making efforts for settlement between them and sought time for reporting the final outcome of the talks. Time extended at request. Put up on 30.05.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)